

April 30, 1957

**AGREEMENT BETWEEN THE GOVERNMENTS OF INDIA AND
RUMANIAN PEOPLE'S REPUBLIC ON CLOSE COOPERATION IN THE FIELD OF CULTURE AND SCIENCE**

New Delhi

The Government of India and the Government of the Rumanian People's Republic. Desiring to Strengthen their existing friendship in every possible way and to promote further understanding and closer cooperation in the field of cultural and science between the two countries, Have decided to conclude a Cultural Agreement and have appointed for this purpose as their respective plenipotentiaries,

The Government of India :

Maulana Abul Kalam Azad, Minister for Education and Scientific Research

The Government of the Rumanian People's Republic

His Excellency Mr. Mibai Magberu, Envoy Extraordinary and Minister Plenipotentiary,

who, having communicated to each other their full powers, found to be in good and due form, have agreed upon the following provisions:

Article I

The high contracting parties declare their desire to encourage and facilitate co-operation in the fields of culture, science, education, literature and art.

Article II

The high contracting parties will stimulate and support the development of relations between the academies, universities, scientific and research institutes of the two countries, especially by means of

1. Mutual visits and participation in the scientific congresses and conferences organised by the two parties;
2. Reciprocal visits of the professors and research workers for giving lectures, special courses, etc. as well as exchange of students on scholarship basis;
3. Reciprocal visits of educationists, exchange of educational material and equipment, publications etc.
4. Exchange of books, periodicals and other scientific and technical publications, and, as far as possible, exchange of archaeological specimens and copies of ancient manuscripts etc.

Article III

Each high contracting party will receive, as far as its own resources and requirements will permit, nationals recommended by the other. Government for study, training and specialisation in its scientific, technical and industrial institutions.

Article IV

It is the desire of the high contracting parties to encourage and support the mutual knowledge of each other's cultures, by means of

1. Translations and exchange of books, periodicals and other literary and cultural publications, etc;
2. Lectures, concerts, theatrical and dance performances;
3. Art exhibitions and other cultural activities;
4. Radio, press and other similar means;
5. Scientific, educational, cultural and documentary films and newsreels.

Article V

The high contracting parties will facilitate and encourage co-operation between the literary, artistic, sports and journalists associations of the two countries by reciprocal visits, attendance in congresses and conferences etc.

Article VI

The two contracting parties will encourage the organisation of competitions in the field of sports between their two countries as well as of other activities in the field of physical culture.

Article VII

In order to ensure -the implementation of the present agreement, an Indo-Rumania committee may, if necessary, be convened by rotation in New Delhi and Bucharest from time to time to review and suggest concrete programmes for the approval of the high contracting parties.

Article VIII

The present agreement shall be ratified and shall come into force on the date of exchange of the instruments of ratification which shall take place as soon as possible at Bucharest. The present agreement shall remain in force for a period of five years and thereafter until the expiration of six

months from the day on which one of the contracting parties shall give notice of its intention to terminate the agreement. IN FAITH THEREOF, the said plenipotentiaries have signed the present agreement in duplicate in English, Hindi and Rumanian languages, all the three texts being equally authentic except in the case of doubt when the English text shall prevail. SIGNED at New Delhi this thirtieth day of April, 1957.

For the Government of India For the Government of Rumanian People's Republic

(Sd.) A.K. AZAD
Minister for Education

(Sd.) MIHAI MAGHERU

Envoy Extraordinary and and Scientific Research Minister Plenipotentiary in India.

Comments